

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND SIXTY SIXTH SESSION)

No. 5748]

MONDAY, DECEMBER 16, 2024

Brief Record of the Proceedings of the Meeting of the Rajya Sabha held on the 16th December, 2024

11-00 a.m.

1. Oath or Affirmation

The following Members made and subscribed oath/affirmation and took their seats in the House:-

ANDHRA PRADESH

1. Shri Sana Sathish Babu
2. Shri Masthan Rao Yadav Beedha
3. Shri Ryaga Krishnaiah

HARYANA

4. Shrimati Rekha Sharma

ODISHA

5. Shri Sujeet Kumar

WEST BENGAL

6. Shri Ritabrata Banerjee

11-11 a.m.

2. Obituary References

The Chairman made references to the passing away of —

1. Shri Shreegopal Vyas, (ex-Member); and
2. Dr. K. Malaisamy, (ex-Member).

The House observed silence, all Members standing, as a mark of respect to the memory of the departed.

11-15 a.m.

3. Papers Laid on the Table

1. A copy (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (2) of Section 29 of the Airports Authority of India Act, 1994: -

- (a) Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

2. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003: -

- (1) No. JERC – 32/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Generation, Transmission and Distribution Multi Year Tariff) Regulations, 2024.
- (2) No. JERC–33/2024., dated the 20th November, 2024, publishing the Joint Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2024.

3. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2023-24.
- (b) Statement by Government accepting the above Report.
- (ii) (a) Annual Report and Accounts of the MSME- Technology Centre, Imphal, Manipur, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (iii) (a) Annual Report and Accounts of the MSME- Technology Centre, Baddi, Solan, Himachal Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (iv) (a) Annual Report and Accounts of the MSME- Technology Centre, Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (v) (a) Thirty-second Annual Report and Accounts of the Central Tool Room and Training Centre (CTTC), Bhubaneswar, Odisha, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (vi) (a) Annual Report and Accounts of the Indo Danish Tool Room (IDTR), Jamshedpur, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

- (vii) (a) Annual Report and Accounts of the Central Tool Room & Training Centre (CTTC), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (viii) (a) Annual Report and Accounts of the Tool Room and Training Centre (TRTC), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (ix) (a) Annual Report and Accounts of the Indo German Tool Room (IGTR), Aurangabad, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (x) (a) Thirty-second Annual Report and Accounts of the Indo German Tool Room (IGTR), Indore, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xi) (a) Thirty-second Annual Report and Accounts of the Indo German Tool Room (IGTR), Ahmedabad, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xii) (a) Annual Report and Accounts of the Central Tool Room (CTR), Ludhiana, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xiii) (a) Annual Report and Accounts of the Central Institute of Hand Tools (CIHT), Jalandhar, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xiv) (a) Fifty-fourth Annual Report and Accounts of the Central Institute of Tool Design (CITD), Hyderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xv) (a) Annual Report and Accounts of the Institute for Design of Electrical Measuring Instruments (IDEMI), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xvi) (a) Annual Report and Accounts of the Electronics Service & Training Centre (ESTC), Ramnagar, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

- (xvii) (a) Annual Report and Accounts of the Process and Product Development Centre (PPDC), Agra, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xviii) (a) Annual Report and Accounts of the Process cum Product Development Centre (PPDC), Meerut, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xix) (a) Annual Report and Accounts of the Centre for the Development of Glass Industry (CDGI), Firozabad, Uttar Pradesh, for the year 2023- 24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xx) (a) Annual Report and Accounts of the Fragrance and Flavour Development Centre (FFDC), Kannauj, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxi) (a) Annual Report and Accounts of the Central Footwear Training Institute (CFTI), Agra, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxii) (a) Annual Report and Accounts of the Central Footwear Training Institute (CFTI), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxiii) (a) Annual Report and Accounts of the MSME- Technology Centre, Bhiwadi, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxiv) (a) Annual Report and Accounts of the MSME- Technology Centre, Bhopal, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxv) (a) Annual Report and Accounts of the MSME- Technology Centre, Pudi, Visakhapatnam, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxvi) (a) Annual Report and Accounts of the MSME- Technology Centre, Puducherry, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

- (xxvii) (a) Annual Report and Accounts of the MSME- Technology Centre, Rohtak, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxviii) (a) Annual Report and Accounts of the MSME- Technology Centre, Sitarganj, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (xxix) (a) Twenty-fourth Annual Report and Accounts of the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

4. A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957: -

- (1) S.O. 5066(E), dated the 26th November, 2024, notifying M/s APC Drilling & Construction Private Limited and M/s Vardan Environet LLP under "Category 'A' Exploration Agencies".
- (2) S.O. 5069(E), dated the 26th November, 2024, notifying the Synergy Geotech Private Limited under "Category 'A' Exploration Agencies".

5. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fifty-first Annual Report and Accounts of the Mineral Exploration and Consultancy Limited (MECL), Nagpur, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) (a) Fifty-second Annual Report and Accounts of the Mineral Exploration and Consultancy Limited (MECL), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (iii) (a) Fifty-second Annual Report and Accounts of the Bharat Gold Mines Limited (BGML), Kolar, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.

6. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (ii) (a) Annual Report and Accounts of the National Institute of Rock Mechanics (NIRM), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

7. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Coal Mines Provident Fund Organization (CMPFO), Dhanbad, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.

8. A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence, framed under Article 309 of the Constitution of India: -

- (1) S.R.O. 72., dated the May 28 – June 3, 2023 (Weekly Gazette), publishing the Defence Research and Development Service Rules, 2023, along with delay statement.
- (2) S.R.O. 75., dated the June 4 – June 10, 2023 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation, Civil Works Officer Cadre (Group 'A' and 'B' Posts) Recruitment Rules, 2023, along with delay statement.
- (3) S.R.O. 78., dated the June 18 – June 24, 2023 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation, Store Assistant 'B' and Store Assistant 'A' (Group 'C' Posts) Recruitment (Amendment) Rules, 2023, along with delay statement.
- (4) S.R.O. 85., dated the August 20 – August 26, 2023 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation, Senior Store Officer Grade II, Store Officer and Senior Store Assistant (Group 'A' and 'B' Posts) Recruitment Rules, 2023, along with delay statement.
- (5) S.R.O. 86., dated the September 24 – September 30, 2023 (Weekly Gazette), publishing the Defence Research and Development Organisation, Ministry of Defence, Group 'C' posts Recruitment (Amendment) Rules, 2023, along with delay statement.
- (6) S.R.O. 90., dated the December 24 – December 30, 2023 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation, Deputy Director (Official Language), Group 'A' Post, Recruitment Rules, 2023, along with delay statement.
- (7) S.R.O. 9., dated the February 4 – February 10, 2024 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation and Directorate General of Aeronautical Quality Assurance,

Accounts Cadre, Accountant (Group 'B' Post) Recruitment Rules, 2024, along with delay statement.

- (8) S.R.O. 10., dated the February 4 – February 10, 2024 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation and Directorate General of Aeronautical Quality Assurance, Accounts Cadre, Senior Accounts Officer Grade-I (Group 'A' Post) Recruitment Rules, 2024, along with delay statement.
- (9) S.R.O. 24., dated the 1st June, 2024, publishing the Ministry of Defence, Defence Research and Development Organisation, Senior Administrative Officer Grade-II (Group 'A' Post) Recruitment Rules, 2024, along with delay statement.
- (10) S.R.O. 25., dated the 1st June, 2024, publishing the Ministry of Defence, Defence Research and Development Organisation, Principal Private Secretary Recruitment (Amendment) Rules, 2024, along with delay statement.
- (11) S.R.O. 52., dated the September 15 – September 21, 2024 (Weekly Gazette), publishing the Ministry of Defence, Defence Research and Development Organisation Technical Cadre Recruitment Rules, 2024.

9. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Sixtieth Annual Report and Accounts of the Bharat Earth Movers Limited (BEML), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.
- (ii) (a) Sixty-first Annual Report and Accounts of the Hindustan Aeronautics Limited (HAL), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (iii) (a) Third Annual Report and Accounts of the BEML Land Assets Limited, Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (iv) (a) Second Annual Report and Accounts of the BEML Land Assets Limited, Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (iv) above.

10. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Administration Reports of the Cantonment Boards, New Delhi, for the year 2023-24.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Centre for Joint Warfare Studies (CENJOWS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (iii) (a) Annual Report and Accounts of National Maritime Foundation (NMF), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.

11. A copy each (in English and Hindi) of the following papers:-

- (a) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the BEML Limited, Bengaluru, for the year 2024-25.
- (b) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Hindustan Aeronautics Limited (HAL), Bengaluru, for the year 2024-25.

12. A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under sub-section (2) of Section 32 of the Metro Railways (Construction of Works) Act, 1978: -

- (1) S.O. 3587., dated the 23rd August, 2024, notifying the alignment of Bhopal Metro Rail Project.
- (2) S.O. 3588 (E)., dated the 23rd August, 2024, notifying the alignment of Indore Metro Rail Project.
- (3) S.O. 4018(E)., dated the 19th September, 2024, renaming of some of the metro stations of Mumbai Metro Line-3 project.

13. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. G.S.R. 738(E)., dated the 29th November, 2024, publishing the Delhi Development Authority, Multi-Tasking Staff (Group 'C' Post) Recruitment Rules, 2024, under Section 58 of the Delhi Development Act, 1957.

14. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Fifty-fourth Annual Report and Accounts of the Housing and Urban Development Corporation Limited (HUDCO), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (ii) (a) Thirteenth Annual Report and Accounts of the Kochi Metro Rail Limited (KMRL), Kochi, Kerala, for the year 2023-24, together with the Auditor's

Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

15. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 45 of the Dam Safety Act, 2021: -

(a) Annual Report of the National Dam Safety Authority (NDSA), New Delhi, for the year 2023-24.

(b) Review by Government on the working of the above Authority.

16. A copy each (in English and Hindi) of the following papers, under Section 21 of the Brahmaputra Board Act, 1980: -

(a) Annual Report and Accounts of the Brahmaputra Board, Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

17. A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Agency.

(ii) (a) Annual Report of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2023-24.

(b) Annual Accounts of the National Mission for Clean Ganga (NMCG), New Delhi, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Mission.

(iii) (a) Annual Report and Accounts of the North Eastern Regional Institute of Water and Land Management (NERIWALM), Tezpur, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

18. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Fifth Annual Report and Accounts of the AI Assets Holding Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

19. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008:-

(a) Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

20. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India for the period ended March 2022 - Union Government (Commercial) No. 12 of 2024 (Compliance Audit Observations), under clause (2) of section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971.

11-17 a.m.

4. Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers

Shri Akhilesh Prasad Singh laid on the Table, a copy each (in English and Hindi) of the Reports of the Department-related Parliamentary Standing Committee on Chemicals (2024- 25):-

- (i) First Report on Action Taken by the Government on the observations/recommendations contained in its Forty-sixth Report (Seventeenth Lok Sabha) on 'Insecticides & Pesticides – promotion and development including safe usage- licensing regime for insecticides pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers;
- (ii) Second Report on Action Taken by the Government on the observations/recommendations contained in its Fiftieth Report (Seventeenth Lok Sabha) on 'Promotion of Medical Device Industry' pertaining to the Department of Pharmaceutical, Ministry of Chemicals and Fertilizers;
- (iii) Third Report on 'Demands for Grants (2024-25)' pertaining to the Department of Fertilizers;
- (iv) Fourth Report on 'Demands for Grants (2024-25)' pertaining to the Department of Chemicals and Petrochemicals; and
- (v) Fifth Report on 'Demands for Grants (2024-25)' pertaining to the Department of Pharmaceuticals.

5. Statements of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers

Shri Akhilesh Prasad Singh laid on the Table, a copy each (in English and Hindi) of the Statements showing Final Action Taken by the Government on the recommendations contained in the following Action Taken Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2024-25):-

- (i) Action Taken Statement on Forty-seventh Report on Action Taken by the Government on the observations/ recommendations of the Committee contained in their Thirty-ninth Report (Seventeenth Lok Sabha) on 'NANO fertilizers for sustainable crop production and maintaining soil health' of the Department of Fertilizers;
- (ii) Action Taken Statement on Forty-eighth Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Fortieth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Department of Fertilizers;
- (iii) Action Taken Statement on Fifty-first Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-first

Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Department of Chemicals and Petrochemicals;

- (iv) Action Taken Statement on Forty-fifth Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' of the Department of Pharmaceuticals;
- (v) Action Taken Statement on Fifty-second Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-third Report (Seventeenth Lok Sabha) on 'Planning for fertilizers production and import policy on fertilizers including GST and import duty thereon' of the Department of Fertilizers; and
- (vi) Action Taken Statement on Forty-ninth Report on action taken by the Government on the observations/ recommendations of the Committee contained in their Forty-fourth Report (Seventeenth Lok Sabha) on 'Fertilizers Subsidy Policy and Pricing Matters including need to continue Urea Subsidy Scheme' of the Department of Fertilizers.

11-18 a.m.

6. Statements of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel

Shri Deepak Prakash laid on the Table, a copy each (in English and Hindi) of the Statements showing Final Action Taken on the following Reports of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel:-

- (i) Thirty-second Report (Seventeenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in Twenty-eighth Report (Seventeenth Lok Sabha) on "Demands for Grants (2022-23)" pertaining to the Ministry of Steel;
- (ii) Thirty-third Report (Seventeenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in Twenty-ninth Report (Seventeenth Lok Sabha) on "Demands for Grants (2022-23)" pertaining to the Ministry of Mines;
- (iii) Thirty-fourth Report (Seventeenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in Thirtieth Report (Seventeenth Lok Sabha) on "Demands for Grants (2022-23)" pertaining to the Ministry of Coal;
- (iv) Thirty-fifth Report (Seventeenth Lok Sabha) on action taken by the Government on the Observations/Recommendations contained in Thirty-first Report (Seventeenth Lok Sabha) on the subject "Development of Aluminium and Copper Industries in the Country" pertaining to the Ministry of Mines;
- (v) Forty-first Report (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations contained in the Thirty-sixth Report (Seventeenth Lok Sabha) on the subject "Skill Development in Steel Sector" pertaining to the Ministry of Steel;
- (vi) Forty-second Report (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations contained in the Thirty-seventh Report (Seventeenth Lok Sabha) on the subject "Import of Coal –Trends and Issue of Self Reliance" pertaining to the Ministry of Coal;

- (vii) Forty-third Report (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-eighth Report (Seventeenth Lok Sabha) on “Demands for Grants (2023-24)”pertaining to the Ministry of Coal;
- (viii) Forty-fourth Report (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Thirty-ninth Report (Seventeenth Lok Sabha) on “Demands for Grants (2023-24)”pertaining to the Ministry of Mines; and
- (ix) Forty-fifth Report (Seventeenth Lok Sabha) on Action Taken by the Government on the Observations/ Recommendations contained in the Fortieth Report (Seventeenth Lok Sabha) on “Demands for Grants (2023-24)” pertaining to the Ministry of Steel.

7. Reports of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution

Shrimati Ranjeet Ranjan laid on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution:-

- (i) Fifth Report of on ‘Demands for Grants (2024-25)’ of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs); and
- (ii) Sixth Report on ‘Demands for Grants (2024-25)’ of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

11-19 a.m.

8. Reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development

Shri Naresh Bansal laid on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development:-

- (i) First Report on ‘Demands for Grants (2024-25)’ of the Ministry of Labour & Employment;
- (ii) Second Report on ‘Demands for Grants (2024-25)’ of the Ministry of Textiles; and
- (iii) Third Report on ‘Demands for Grants (2024-25)’ of the Ministry of Skill Development & Entrepreneurship.

11-20 a.m.

9. Leave of Absence

Shri Shibu Soren, Member was granted Leave of Absence from 25th November to 20th December, 2024 during the current 266th Session of Rajya Sabha due to medical ground.

10. Starred Questions

Answers to Starred Question Nos. 211 to 225 were deemed laid on the Table.

Answers to Starred Question Nos. 196 to 210 put down in the List of Questions for oral answers for December 13, 2024 were also laid on the Table.

11. Unstarred Questions

Answers to Unstarred Question Nos. 2241 to 2400 were deemed laid on the Table.

Answers to Unstarred Question Nos. 2081 to 2240 put down in the List of Questions for written answers for December 13, 2024 were also laid on the Table.

[^]11-22 a.m.

10. Observations by the Chair

The Chairman made the following observations: -

“Hon’ble Members, today we commence a two-day commemoration of a defining moment in our nation's history - the 75th Anniversary of our Constitution's adoption on November 26, 1949. This milestone invites us not just to celebrate, but to deeply reflect on our journey and chart our path forward.

This Constitution has been the bedrock of the world's largest democracy, testament to the profound wisdom of its architects and the resilience of our democratic spirit.

Let our deliberations in this House over the next two days reflect the gravity of this occasion. May our discussions strengthen the bond between our parliamentary institutions that seek to serve 1.4 billion people, fructifying their expectations and aspirations.

As we look ahead to 2047, when India marks centenary of its independence, let our debates illuminate the path toward our vision of Viksit Bharat.”

11-23 a.m.

11. Discussion on the “Glorious Journey of 75 years of the Constitution of India”

Shrimati Nirmala Sitharaman, Minister of Finance; and Minister of Corporate Affairs raised a discussion on the Glorious Journey of 75 years of the Constitution of India.

The following Members took part in the discussion:—

- | | | |
|-------------------------|----|--|
| ^Φ 12-43 p.m. | 1. | Shri Mallikarjun Kharge, <i>Leader of the Opposition</i> |
| ^Ψ 2-01 p.m. | 2. | Shri Saket Gokhale |
| 2-06 p.m. | 3. | Shri Tiruchi Siva |
| 2-40 p.m. | 4. | Shri V. Vijayasai Reddy |
| 2-56 p.m. | 5. | Shri Debashish Samantaray |
| 3-03 p.m. | 6. | Shri A. D. Singh |

[^]From 11-21 a.m. to 11-22 a.m. – some points were raised.

^ΦFrom 11-55 a.m. to 11-57 a.m. and From 12-11 p.m. to 12-13 p.m. – some points were raised.

[∇]From 12-42 p.m. to 12-43 p.m. – pl. see item no. 12.

^ΨFrom 12-52 p.m. to 12-54 p.m., From 1-42 p.m. to 1-43 p.m. and 1-53 p.m. to 1-54 p.m. – some points were raised.

3-09 p.m.	7.	Shri G. K. Vasani
3-13 p.m.	8.	Shri Hardeep Singh Puri, <i>Minister of Petroleum and Natural Gas</i>
3-38 p.m.	9.	Shri Mukul Balkrishna Wasnik
▽3-58 p.m.	10.	Ms. Dola Sen
4-03 p.m.	11.	Shri N.R. Elango
4-07 p.m.	12.	Shri Subhas Chandra Bose Pilli
4-13 p.m.	13.	Shrimati Sulata Deo
4-19 p.m.	14.	Shri Sanjay Kumar Jha
4-30 p.m.	15.	Shri Praful Patel
#4-55 p.m.	16.	Shri S Niranjana Reddy
5-02 p.m.	17.	Shri Ghanshyam Tiwari
5-25 p.m.	18.	Shri Milind Murli Deora
⊗5-41 p.m.	19.	Dr. Abhishek Manu Singhvi
∅6-00 p.m.	20.	Shri Prakash Chik Baraik
6-04 p.m.	21.	Shri Subhasish Khuntia
6-09 p.m.	22.	Shri Birendra Prasad Baishya
6-14 p.m.	23.	Shri Brij Lal
6-35 p.m.	24.	Shri Kapil Sibal
6-47 p.m.	25.	Shri Vaiko
6-58 p.m.	26.	Shri Ramji Lal Suman
7-02 p.m.	27.	Shri Samirul Islam
7-06 p.m.	28.	Shri Bikash Ranjan Bhattacharyya
7-10 p.m.	29.	Shri Randeep Singh Surjewala
7-23 p.m.	30.	Shri Muzibulla Khan
7-28 p.m.	31.	Dr. M. Thambidurai
7-35 p.m.	32.	Dr. Sudhanshu Trivedi

The discussion was not concluded.

▽12. **Announcement by the Chair**

To give opportunity to more Members to participate in the discussion on the Glorious Journey of 75 years of the Constitution of India, the Chairman, after taking the sense of the House, announced that the Lunch Hour will be skipped today and tomorrow.

@8-04 p.m

The House adjourned till 11-00 a.m. on Tuesday, 17th December, 2024.

P. C. MODY,
Secretary-General

▽From 3-49 p.m. to 3-50 p.m. – some points were raised.

#From 4-34 p.m. to 4-37 p.m. – some points were raised.

⊗From 5-33 p.m. to 5-35 p.m. – some points were raised.

∅From 5-59 p.m. to 6-00 p.m. – some points were raised.

▽At 12-42 p.m.

@From 7-37 p.m. to 7-39 p.m. and From 7-55 p.m. to 7-56 p.m., – some points were raised.